

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.08.2022 (FRIDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1288 of 2019	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd., through IRP	Mohit Chaudhary	Anurag Sharma Gunjan Mittal
2.	Comp. App. (AT) (Ins) No. 368 of 2020	Rappid Valves (India) Pvt. Ltd. Vs. Inventys Research Company Pvt Ltd.	Anando Mukherjee	Priyanka Rathi Anushree Kapadia

For Hearing

3.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
4.	Comp. App (AT) (Ins) No. 147 of 2020	Pradeep Agarwal & Ors. Vs. Nutan Ispat and Power Pvt. Ltd.	Gaurav Gupta	Sidhartha Sharma
5.	Comp. App. (AT) (Ins) No. 1475 of 2019	Subhlaxmi Compusis Pvt. Ltd. Vs. IDFC First Bank Ltd. & Ors. With	Pankaj Jain	Abhijeet Sinha-R1, R4
6.	Comp. App. (AT) (Ins) No. 1476 of 2019 & I.A. No. 2909 of 2021	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors. With	Ashok Kr. Jain	Santosh Kumar
7.	Comp. App (AT) (Ins) No. 33 of 2020	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kumar Jain	Abhijeet Sinha

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**By order of Hon'ble Chairperson
-sd/-
Registrar**